

NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH

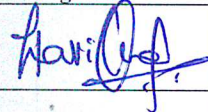
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

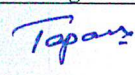
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd
NAME OF THE PETITIONER(S)	P.N Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Ravi Kumar	Adv C.A. 187/18th	9963067404	

Counsel for Respondent(s):

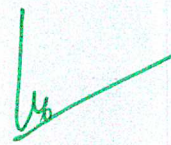
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA for R1 to R3	PCS	9966299213	

ORDER

Counsel for the Petitioner present and stated that they are not pressing to proceed against R4 and R5 in this matter and they are deleting R4 & R5 as parties. Same is endorsed in the Petition. PCS representing R1 to R3 present and prayed time for filing counter. At his request, time is enlarged with a direction to furnish copy of the same to the other side. Put up the matter on 13.12.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL